

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

OFFICE ORDER

Dated Shillong, the 19th November, 2024.

No. LJ (A) 84/2021/139 – In exercise of powers conferred under sub - section (8) of Section 18 of the Bharatiya Nagarik Suraksha Sanhita, 2023, Shri. Nitin Khera, BSL, LL.B is hereby appointed as Special Public Prosecutor in FIR No. 286(9) 2024 dated 10.09.2024 under Sardar Police Station, East Khasi Hills, Shillong with immediate effect.

This has the approval of the Competent Authority.

Sd/-

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.

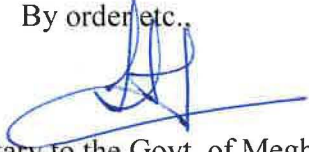
Memo No. LJ (A) 84/2021/139 -A,

Dated Shillong, the 19th November, 2024.

Copy to: -

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong.
3. The District & Sessions Judge, Shillong.
4. The Special Judge, POCSO Courts, Shillong.
5. Person concerned.
6. Law (B) Department.
- ✓ 7. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.